

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 21st Day Of November 2024  
COURT HALL NO.28 SITTING AT PRINCIPAL BENCH BENGALURU  
at 02:20PM  
BEFORE

THE HON'BLE JUSTICE S.RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTER PERTAINS TO DHARWAD BENCH  
PRONOUNCEMENT OF JUDGMENT

1	CRL.A 100429/2024	(U/S 14 A(2) of SC and ST ACT, )	B ANWAR BASHA  HCGP FOR R1
	<u>Connected With</u>		
1.1	CRL.A 100386/2024	(U/S 14 A(2) of SC and ST ACT, )	B ANWAR BASHA  HCGP FOR R1 R2-SERVED

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